

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 21.02.2024

**Misc. Application No. 52 of 2024
And
Appeal No. 136 of 2024**

Panafic Industries Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rinku Valanju, Advocate i/b R V Legal for the Appellant.

Mr. Akash Rebello, Advocate with Mr. Ravishekhar Pandey and
Ms. Neha Rautela, Advocates i/b Agama Law Associates for the
Respondent.

ORDER:

1. Three weeks time is allowed to the Respondent to file a
reply. Three weeks thereafter to file rejoinder. List on
April 29, 2024.

Ms. Meera Swarup
Technical Member

21.02.2024
msb